## THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/109/2015-Estt/ / Dated Shillong the 7th January, 2020

## CORRIGENDUM

In partial modification to this Registry's letter No.HCM.II/109/2015- Estt/312 dated  $29^{th}$  November, 2019 the timing indicated in the schedule will now be read as under

"10:30am to 1:30pm" and "2:00pm to 5:00 pm"

Instead of "10:30 am to 12:30pm and 2:00 to 4:00pm"

By Order

REGISTRAR GENERAL